

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.121/2020

In the matter of:

Pankaj Kumar Mishra

Appellant

Vs

Registrar of Companies, Mumbai & Anr

Respondent

Mr. Saurabh Agrawal, Advocate for Appellant.

ORDER

04.09.2020- Heard learned counsel for the appellant. He submits that he has filed an additional affidavit on 27.8.2020, Diary No.21480. It is taken on record.

Nobody is present on behalf of the Respondent, however, notice has been served. We think it proper to adjourn the appeal. List the appeal on **22nd September, 2020.**

(Justice Jarat Kumar Jain)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn